

this country instead of pulling each other's legs, scoring debating points, all the time wasting our energy—how much energy we waste every day on futile issues? Instead of doing that, if you do concentrate your mind and attention on nation-building activity and programme, I think we would have solved the problem of this country and served our country. Thank you very much.

MR. DEPUTY-SPEAKER : What happened to Hogehakkal project? Mr. Minister, you have very conveniently escaped from me. You forget about my constituency, regarding the Hogennakkal project.

SHRI VASANT SATHE : I will give special consideration for it. (*Interruptions*)

I shall now put the Demands for Grants

relating to the Ministry of Energy to vote.

The question is :

“That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President, out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1989, in respect of the heads of Demands entered in the second column thereof against Demands Nos. 19 to 21 relating to the Ministry of Energy.

The motion was adopted.

Demands for grants, 1988-89 in respect of the Ministry of Energy voted by Lok Sabha

No. of Demand	Name of Demand	Amount of demand for Grant voted by House on 18th March, 1988		Amount of Demand for Granted voted by the house	
(1)	(2)	(3)		(4)	
Ministry of Energy					
		Rvvenue Rs.	Capital Rs.	Revenues Rs.	Capital Rs.
19.	Department of Coal	22,29,00,000	255,67,00,000	116,71,00,000	1278,33,00,000
20.	Department of Power	56,41,00,000	243,49,00,000	282,04,00,000	1217,45,00,000
21.	Department of Non-Conventional Energy Sources	16,11,00,000	42,00,000	46,87,00,000	2,08,00,000

18.22½ hrs.

BUSINESS ADVISORY COMMITTEE

Fifty-second Report

SHRI VIJAY N. PATIL (Erandol) : Sir, I beg to present the Fifty-second Report of the Business Advisory Committee.

THE DEPUTY-SPEAKER : The House stands adjourned to re-assemble tomorrow at 11 p.m.

18.23 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, April 7, 1988/ Chaitra 18, 1910 (Saka)